

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 106**  
**434/241/ND/ 2018**  
**COMP. APPL/4 51/2020 COMP. APPL/440/2020**  
**COMP. APPL/417/2020**

**IN THE MATTER OF:**

**M/s. Anupam Gupta And Another** ... **Applicant/Petitioner**

**Vs.**

**M/s. Overseas Courier Service (India) Pvt. Ltd. & Others** ... **Respondent**

**Under Section: 241**

**Order delivered on 11.09.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Amit P. Deshpande, Mr. U.K Choudhary, Sr. Adv.  
**For the Respondent** : Mr. Gaurav Juneja, Mr. Mohit Oommen, Mr. Mansuymmer Singh, Advs.

**ORDER**

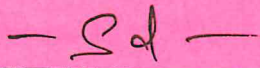
**CA 451/2020** : is for an urgent listing of listing CA 417/2020, which is already listed. CA 451/2020 has, therefore, become infructuous and is **dismissed**.

**CA 440/2020 & CA 417/2020** : Counsels for the Applicant and Respondents are present.

However, it is observed that records are not available. The Applicant is directed to ensure e-filing of the applications.

Counsel for the Respondent, however, indicated that he has received the Application. He is directed to file the reply with an advance copy to the Applicant.

The matter is posted to 5<sup>th</sup> October 2020.

  
**(L.N. GUPTA)**  
**MEMBER (T)**

  
**(CH. MOHD.SHARIEF TARIQ)**  
**MEMBER (J)**